

Crack down on drug mafia in Punjab

1974. SHRI SANJAY RAUT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the scourge of drug trafficking in Punjab has been growing due to the easy availability of drug couriers, digging of tunnels, insertion of pipes through Indo-Pak border fencing, and well-knit syndicates including transnational criminals running the racket from jails;

(b) if so, the details thereof; and

(c) the details of steps taken or proposed to be taken by Government to crack down on the drug mafia that continues to smuggle drugs from Pakistan?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) to (c) There have been reports of drug traffickers using various modus operandi such as digging of tunnels, insertion of pipes through border fencing and throwing over the fence the narcotics for smuggling of drugs/narcotics. Border Security Force (BSF) on 3rd March, 2016 foiled an infiltration bid by unearthing a tunnel approaching fence across Indian Border into Indian side in a sensitive patch near Nikki Tawi river in Jammu Sector. The details of drugs seized during the last 3 years including current year by BSF are furnished hereunder:

| Particulars | 2013 | 2014 | 2015 | 2016 (upto 31.3.2016) |
|----------------|---------|---------|---------|-----------------------|
| Drugs (In Kgs) | 331.585 | 434.954 | 409.213 | 72.482 |

The steps taken by the Government to crack down on the drug mafia that continues to smuggle drugs from Pakistan are as under:

1. Coordination and Sharing of intelligence with various law enforcement agencies of Centre like BSF, CRPF, DRI, Central Excise and Customs and of state Agencies like Police and State Excise.
2. One more battalion was inducted on Punjab border on 1st March, 2014 in Gurdaspur Sector to further strengthen border domination.
3. Vulnerability mapping of BOPs for cross border crimes and strengthened by deploying additional manpower, special surveillance equipment, vehicles, other infrastructure support and force multipliers.
4. Erection of Border Fencing on the International Border.
5. Installation of Border Floodlight on the International Border.

6. Use of Water Crafts/Boats and floating BOPs for domination of riverine area of International Border.
7. Installation of High Mast Lights in the riverine gaps.
8. Introduction of Force multipliers and Hi-tech Surveillance equipments to reduce stress level of troops and enhance the surveillance of border.
9. DG level talks with Pakistan on drug trafficking.

Interlocutor for peace talks with armed groups of Manipur

1975. SHRI RONALD SAPA TLAU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is preventing the Centre from appointing interlocutor for the peace talks with the Zomi, Kuki and Hmar tribal armed groups of Manipur and Government of India even after seven years have elapsed since signing of Suspension of Operations (SoO) with United People Front (UPF) and Kuki National Organisation (KNO) and what is Government's position on the matter, the details thereof; and

(b) whether there are any plans to start real political tripartite talks with UPF and KNO involving the State Government of Manipur and Central Government, if so, the details of road map put in place in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) and (b) Government of India constantly reviews the security situation in the North Eastern States, including Manipur, keeping in view the demands of the various groups operating in the NE region and take measures, including appointment of interlocutor to resolve the issues amicably. The issue of initiating talks with Zomi, Kuki and Hmar tribal armed groups of Manipur is under consideration of the Government.

States which have not joined CCTNS project

1976. DR. CHANDAN MITRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of police stations across the country brought under the Crime and Criminal Tracking Network and Systems (CCTNS) project, State-wise;

(b) whether certain States have not joined the CCTNS so far and if so, the reasons therefor; and

(c) the fresh steps taken by Government for full implementation of the project across the country at the earliest?